

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-03-2023 (THURSDAY) AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)  
SHRI. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/1(CHE)/2023  
PETITION NUMBER : CP(IB)/759(CHE)/2018  
NAME OF THE PETITIONER : R.Jeyasri  
NAME OF THE RESPONDENT(S) : R.Venkata Krishnan (Liquidator) of St. John Freight Systems Ltd  
UNDER SECTION : Sec 42 r/w Sec 60(5)(C) of IBC, 2016

ORDER

Ld. Counsel Ms. Arthi Fernandes appears for the Applicant. Ld. Counsel Mr. Ashwin Shanbhag appears for the Respondent / Liquidator.

Ld. Counsels for the parties submit that similar matters are listed for 15.03.2023.

List this matter with the similar matters for consideration on 15.03.2023.

— SD —

AJAI DAS MEHROTRA  
Member (Technical)

Phk

— SD —

SANJIV JAIN  
Member (Judicial)